

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 119/MP/2017

Subject : Petition under Section 79 of the Electricity Act, 2003 and in the matter of the Power Purchase Agreement dated 8.1.2011 ("PPA") entered into between NTPC Vidyut Vyapar Nigam Limited and Rajasthan Sun Technique Energy Private Limited and in the matter of extension of Scheduled Commissioning Date (SCoD)

Date of Hearing : 14.3.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Rajasthan Sun Technique Energy (P) Ltd.

Respondents : NTPC Vidyut Vyapar Nigam Ltd. and Others

Parties present : Shri Buddy A. Ranganathan, Advocate, RSTEL
Ms. Malvika Prasad, Advocate, RSTEL
Shri M.G. Ramachandran, Advocate, NVVNL
Ms. Anushree Bardhan, Advocate, NVVNL
Ms. Poorva Saigal, Advocate, NVVNL
Shri Dharmendra Singh, NVVNL

Record of Proceedings

Learned counsel for the petitioner requested for time to file its rejoinder to the reply filed by NVVNL. Request was allowed by the Commission.

2. The Commission directed the petitioner to file its rejoinder by 12.4.2018, with an advance copy to the respondent. The Commission directed the petitioner that due date in filing the rejoinder should be strictly complied with. No extension shall be granted on that account.

3. The petition shall be listed for hearing on 26.4.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**